

# Ganjam Tata Covid hosp continues to face flak

**KRUSHNA CHANDRA PANDA ■**  
BRAHMAPUR

Corona virus continues to bring unending miseries and one arguably cannot find better example than a family in Ganjam which lost three members due to medical negligence.

There is hardly any chance left for the State Government and the district administration including a band of senior bureaucrats monitoring the healthcare needs of Corona affected patients in Ganjam to escape, as the manifold lapses are being noticed every day at Tata's so super specialty Covid-19 hospital located at Sitalapalli on the outskirts of the silk city. A number of videos currently which have been circulated in various social networking platforms reveal the ground realities attracting public anger.

Rights activist cum BJP leader Srikanta Padhi has

recently moved the NHRC seeking legal action against Additional Chief Secretary Pradip Mahapatra, the District Magistrate-cum-Collector of Ganjam, CDMO and the Superintendent of Sitalapalli Covid-19 Hospital for their reported negligence in providing proper healthcare services to Corona patients that claim valuable lives of the entire family of Anuradha Panigrahi, an adhoc teacher of Digapahandi, the complaint pointed out.

Shockingly, Anuradha lost her husband E Jitendra Patra, father in law E Krishna Patra and mother in law E Janaki Patra. Padhi also made an appeal to the Governor of Odisha for an impartial probe into the case and also many more such cases noticed in Ganjam due to sheer medical negligence of the Covid hospital and to bring the culprits to book.

The complaint notably

## ACTIVIST MOVES NHRC AGAINST NEGLIGENCE IN TREATMENT

alleged that, Anuradha's family members while under treatment in the Covid hospital neither got beds, nor were there any doctors, nurse or healthcare professional to attend them all the time. There was none to give attention to them nor were they given medicines and vitamins in time and there was lack of ventilators and oxygen.

Anuradha alleged that the day her husband died, oxygen was over and water was coming out of it. As a result, her husband faced immense chest pain and fell down from the bed and the hospital did not allow Ganjam patients to

Bhubaneswar. The patient was forced to die, Padhi in his complaint wrote.

Anuradha's father-in-law Krishna Chandra, an engineer by profession, mother-in-law Janaki and husband Jitendra-all had tested positive and were admitted to hospital at Sitalapalli. The misery of the incident is that, Janaki became the first victim and succumbed to the virus on July 15 while undergoing treatment. Five days later, Krishna Chandra also passed away while his son breathed his last the same evening. Padhi demanded adequate compensation for next kin of the deceased.